



केन्द्रीय माध्यमिक शिक्षा बोर्ड

(मानव संसाधन विकास मंत्रालय, भारत सरकार के अधीन एक स्वायत्त संगठन)

CENTRAL BOARD OF SECONDARY EDUCATION

(An Autonomous Organisation under the Ministry of Human Resource Development, Govt. of India)



No. CBSE/AFF./Upgradation/2020/

Dated: 20.08.2020

Circular No. 13/2020

To,

All the Heads of Institutions Affiliated to CBSE &
Members of Inspection Committees

Sub: Introduction of Virtual Inspection in respect of cases registered for Upgradation of affiliation for session upto 2021-22- reg.

As per clause 10.1.10 and 10.2 of Affiliation Bye Laws, 2018, the Board appoints an Inspection Committee for physical inspection of the School in order to assess the suitability of the school for Upgradation of affiliation.

In this connection, it is observed that the physical inspection of schools which have applied for Upgradation of affiliation has been held up due to current COVID-19 situation in which schools are not fully functional. These schools are already affiliated with the Board and due to natural growth of students in higher classes, the school are facing hardship due to non-conduct of inspection.

Therefore, keeping in view the fact mentioned above and requests of schools to expedite the case of school for upgradation, the Competent Authority of Board after due consideration and reviewing the present COVID-19 situation has accorded following approvals:

- 1) All Inspection Committees constituted for Upgradation to Secondary / Senior Secondary level in respect of cases registered upto session 2021-22(i.e cases of upgradation for session 2018-19, 2019-20 , 2020-21 and 2021-22 respectively) where physical inspections have not been done, stand withdrawn with immediate effect.
- 2) Cases where Inspection Committees have conducted the inspection, but have not submitted the report, the Committees and the schools are hereby directed to submit the report within 10 days from the date of issue of this order.
- 3) Virtual Inspection shall be done for Upgradation to Secondary/Senior Secondary level for cases registered upto session 2021-22 (i.e cases of upgradation registered for session 2018-19, 2019-20 , 2020-21 and 2021-22 respectively) for which fresh Inspection committees shall be constituted.
- 4) Fresh Inspection Committee letters with detailed SOP and FAQs for virtual inspection shall be issued separately in due course in the above mentioned upgradation cases.
- 5) The Inspection Committees constituted to conduct virtual inspection would be required to complete the inspection within 10 days positively.
- 6) Further, the Board reserves the right to conduct inspection of school as per clause 11.2 and 11.4 of Affiliation Bye- Laws, 2018.
- 7) The Board is setting up a facilitation centre to address queries / problems of schools / Inspection Committees related to virtual inspection. In case of any query/clarification in conduct of VIOS, the stakeholders may contact on phone number(s) **011- 22527183, 22467774, 22549627** and may also send email on **cbsevirtualinspection@gmail.com**.

This is for information to all stakeholders.

Anurag Tripathi

(ANURAG TRIPATHI)
Secretary, CBSE

Copy for information

1. EO to Chairman – for kind information of Hon'ble Chairman CBSE
2. All HODs/ R.D.s of the Board for information and dissemination of information to schools.
3. The Head (M&PR), CBSE for further publicity of this circular.
4. All ROs/Heads of COEs of the Board for information and dissemination of information to schools.
5. The Joint Secretary (IT), CBSE, Preet Vihar, Delhi to modify the online system accordingly.

Anurag Tripathi

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